

12-00 Noon

**Statement by Minister correcting answer to
Unstarred Question 245 answered on
the 1st December, 1999 regarding
talks with ABSU**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI) : Sir, I lay on the Table a statement (in English and Hindi) correcting the reply given in the Rajya Sabha to Unstarred Question 245 on the 1st December, 1999 regarding talks with ABSU.

PAPERS LAID ON THE TABLE

I. Notifications of the Ministry of Home Affairs.

II. Accounts (1996-97) and (1997-98) of the National Human Rights Commission and related papers.

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : Sir, I lay on the Table :-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 40 of the Protection of Human Rights Act, 1993:-

- (1) G.S.R. 548 (E) dated 23.7.1999 publishing the National Human Rights Commission Chairperson and Members (Salaries, Allowances and other Conditions of Service) Amendment Rules, 1999.
- (2) G.S.R. 609 (E) dated 25.8.1999 publishing the National Human Rights Commission (Group 'A' and Group 'B' Posts) Recruitment (Second Amendment) Rules, 1999. [Placed in Library. See No.LT-705/99]

II. A copy (in English and Hindi) of the Ministry of Home Affairs G.S.R. 352 dated 30.10.1999 publishing the Border Security Force ((Engineering/Electrical) Group 'B' and 'C' Posts Recruitment Rules, 1999,